plus NPA does not exceed ₹ 2,37,500/- after acceptance of recommendations of the Seventh Central Pay Commission.

"Public Health" and "Hospital" being State Subject, such information in respect of States is not centrally maintained.

However, as and when any instance of Private Practice is brought to the notice of the Government, appropriate action is taken in the matter as per rules and procedures of the Government.

Business of camper bottles

†2329. SHRI RAMKUMAR VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the business of supplying water through bottle and camper to shops and homes is on the rise;
- (b) whether Government has initiated any action for testing the quality of such water; and
- (c) if so, the number of times water supplied through bottle and camper was tested during the past three years in different district of Rajasthan and Delhi, the number of water testing labs in various districts of Rajasthan and Delhi and their location, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Under Food Safety and Standards Act, 2006, regulation of business of only packaged drinking water, including packaged bottles, comes under the purview of Food Safety and Standards Authority of India (FSSAI). Standards for packaged drinking water have been prescribed in sub-regulation 2.10.8 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011. All Food Business Operators engaged in the business of packaged drinking water are required to adhere to the said standards.

Packaged Drinking water is also under mandatory certification of Bureau of Indian Standards (BIS). BIS has formulated standards for Packaged Drinking Water (IS 14543:2016) and Packaged Natural Mineral Water (IS 13428:2005). These products are under compulsory certification of BIS as per Food Safety and Standards (Prohibition and Restriction on Sales) Regulation, 2011. These standards only pertain to drinking water packaged in pouches, cups, bottles or reusable jars and no mention of campers is made in the standards. Further BIS grants the above licences to manufacturing units only and not for supply of water to shops or homes.

[†] Original notice of the question was received in Hindi.

(b) and (c) The implementation and enforcement of Food Safety and Standards (FSS) Act, 2006 and Rules and Regulations made thereunder primarily lies with the State/UT Governments. To ensure the availability of safe packaged drinking water, regular surveillance, monitoring, inspection and random sampling are being carried out by the officials of Food Safety Departments of the respective States/UTs to check compliance of the standards laid down under Food Safety and Standards Act, 2006 and the rules, regulations made thereunder.

Under BIS Product Certification scheme, BIS also draws samples of ISI Marked Packaged Drinking Water and Packaged Natural Mineral Water packaged in pouches/ cups/bottles/reusable jars from the market and factories/units holding BIS licence. Number of samples of Packaged Drinking Water and Packaged Natural Mineral Water drawn for testing by BIS in the last 3 years, under its Product Certification Scheme in Rajasthan and Delhi is as under:-

Location	Number of Samples Drawn in last 3 years		
	2015-16	2016-17	2017-18
Rajasthan	268	141	382
Delhi	78	98	59

No samples of water packed in campers have been drawn.

In Delhi there are 11 and in Rajsthan there are 4 FSSAI notified food laboratories having facilities for testing packaged drinking water. A list of these laboratories with their location is given in the Statement-I (See below). BIS, under its Laboratory Recognition Scheme (BIS LRS-2013) has recognized 8 outside laboratories in Delhi and 1 in Rajasthan, for testing of Packaged Drinking Water and Packaged Natural Mineral Water as per IS 14543:2016 and IS13428:2005, respectively. Their districtwise location is given in the Statement-II.

Statement-I

List of FSSAI notified food laboratories having facilities for testing packaged drinking water in Delhi and Rajasthan

Name and Address of the Laboratory Sl.No.

Delhi

- Apex Testing and Research Laboratory, New Delhi B-90, Shardapuri, Ramesh Nagar, Near Mother Diary, New Delhi-110015
- Arbro Pharmaceuticals Private Limited, Delhi 4/9, Kirti Nagar Industrial Area, New Delhi-110015

Sl.No. Name and Address of the Laboratory

- 3. Avon Food Lab Private Limited, Delhi C-35/23, Lawrence Road Industrial Area, Delhi-110035
- Bharat Test House, Delhi 454/2, Timber Market Azadpur Commercial Complex, Delhi-110033
- Delhi Test House, Delhi A-62/3. G.T.Karnal Road, Industrial Area, Opp. Hans Cinema, Azadpur, New Delhi-110033
- Fair Quality Institute (Food Analysis and Industrial Research Quality Institute), New Delhi Plot No. 635, IInd Floor, Opp. Metro Pillar No. 512, Main Rohtak Road, Mundka, New Delhi-110041
- FICCI Research and Analysis Centre, New Delhi Plot No-2A, Sector-8, Dwarka, New Delhi-110077
- 8. ITL Labs Private Limited, Delhi B-283-284, Mangolpuri, Industrial Area, Phase-I, Delhi-110083
- Micro Chem Silliker Private Limited, New Delhi 8/41-A, 2nd Floor, Kirti Nagar Industrial Area, New Delhi-110015
- Quality Services and Laboratories, New Delhi Plot No 10, Second Floor,
 D.S.I.D.C, Scheme-III, Okhla Industrial Area, Phase-II, New Delhi-110 020
- Sophisticated Industrial Materials Analytical Labs Private Limited, Delhi A-3/7 Mayapuri Industrial Area, Phase-II, New Delhi-110064

Rajasthan

- 1. Amol Pharmaceuticals Private Limited, Jaipur Analytical Division, E-362-364, Sitapura Industrial Area, Sitapura, Jaipur, 302022, Rajasthan
- CEG Test House And Research Centre Private Limited, Jaipur B-11(G), Malviya Industrial Area, Jaipur-17
- National Test House (Ministry of Consumer Affairs, Food and Public Distribution, Department of Consumer Affairs) E-763, Road No. 9F-1, VKI area, Jaipur-302013, Rajasthan
- Omega Test House, Jaipur J-889, Phase III, Sitapura Ind. Area, Jaipur-302022, Rajasthan

Statement-II

Details of BIS Recognized Laboratories for testing of Packaged Drinking Water and Packaged Natural Mineral Water as per IS 14543 and IS 13428 in Delhi and Rajasthan

Sl.No.	Name of BIS recognized outside lab	District
1.	Arbro Pharmaceuticals Private Limited	West Delhi
2.	Avon Food Lab Pvt. Ltd.	North West Delhi
3.	Delhi Test House	North East Delhi
4.	FICCI Research and Analysis Centre	South West Delhi
5.	ITL Labs Pvt. Ltd.	North West Delhi
6.	Shriram Institute For Industrial Research	North Delhi
7.	Sophisticated Indl. Materials Analytic Labs (P) Ltd.	South West
8.	Standard Analytical Laboratory (Nd) Pvt. Ltd.	East Delhi
9.	National Test House (NWR)	Jaipur, Rajasthan

PHCS transferred under PPP model

2330. SHRI B. K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present status of the National Health Policy (NHP), 2018;
- (b) State-wise details of the healthcare infrastructure available including manpower in rural healthcare facilities;
- (c) number of primary healthcare centres that have been transferred under PPP model by various State Governments; and
- (d) the average increase in Out of Pocket expenditure borne by patients due to this transfer to PPP model?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) The Government has approved and brought out the National Health Policy, 2017, which aims at attainment of the highest possible level of good health and well-being, through a preventive and promotive health care orientation in all developmental policies, and universal access to good quality health care services without anyone having to face financial hardship as a consequence. The National Health Policy, 2017 is available at http://mohfw.nic.in/ sites/default/files/91475 62941489753121.Pdf.